STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): Sir, in reply to part (c) of the Rajya Sabha Unstarred Question No.332, answered on 14th July, 2004, the State-wise details on the number of illegal Bangladeshi migrants was given as an Annexure. The estimated number of illegal immigrants reported by the field organisation had a clarificatory note, which was inadvertently not seen. The clarificatory note made it clear that the reported figures were not based on any comprehensive or sample study but were based on hearsay and that too from interested parties. Therefore, no realistic figures can be given for illegal Bangladeshi migrants in Assam. In the case of West Bengal also, the figures are based on unreliable estimates and are incorrect.

PAPERS LAID ON THE TABLE

Memorandum of Understanding (2004-2005) between the Government of India and the Mishra Dhatu Nigam Limited

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Mishra Dhatu Nigam Limited for the year 2004-2005. [Placed in Library. See No. L.T. 358/04]

Netification of the Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, I lay on the Table, under sub-section (3) of section 21 of the Railway Protection Act, 1957, a copy (in English and Hindi) of the Ministry of Railways (Railway Board) Notification G.S.R. 257 (E) dated the 31st March, 2003, publishing the Railway Protection Force (Amendment) Rules, 2003, along with delay statement. [Placed in Library. See No. L.T. 359/04]

Memorandum of Understanding (2004-2005) between the Government of India and the Rashtriya Ispat Nigam Limited

THE MINISTER OF CHEMICALS AND FERTILIZERS AND THE MINISTER OF STEEL (SHRI RAM VILAS PASWAN): Sir, I lay a copy (in English and Hindi) of the Memorandum of Understanding between the